

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 2871/2007

STATE OF ORISSA

Appellant(s)

VERSUS

ORISSA PRIVATE MEDICAL AND DENTAL COLLEGES ASSOCIATION & ANR.

Respondent(s)

(Only SLP (C) No. 33075 of 2013 is to be updated for service compliance before Ld. Registrar Court.)

WITH

SLP(C) No. 33075/2013 (IX)

Date : 04-10-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Shibashish Misra, AOR

Mr. Rajiv Shankar Dvivedi, AOR

For Respondent(s) Mr. Ajay Choudhary, AOR

Mr. Milind Kumar, AOR

Mr. Ravindra Keshavrao Adsure, AOR

Mr. Anoop Kandari, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. G. Prakash, Adv.

Ms. Priyanka Prakash, Adv.

Mr. Jishnu M.L., Adv.

Ms. Beena Prakash, Adv.

UPON hearing the counsel the Court made the following
O R D E RSLP(C) No. 33075/2013

Ld. Counsel for respondent Nos. 3 and 4 have not filed any counter affidavit despite grant of last chance.

Four weeks' time is given to respondent Nos.1 and 2 to file counter affidavit.

List again on 4.12.2018.

RAJESH KUMAR GOEL
Registrar